

Idikki Hydro-Electric Project

386. Shri Vasudevan Nair: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any agreement had been signed with the Canadian firm regarding the help for Idikki Hydro-Electric Project in Kerala State; and

(b) if so, the terms of the agreement?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The revised Loan Agreement received from the External Aid Offices, Canada, is yet to be finalised. The question of entering into an agreement with the Canadian firm will arise only after the Loan Agreement is signed.

(b) Does not arise at present.

Irrigation Schemes in Andhra Pradesh

393. Shri K. Suryanarayana: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Andhra Pradesh Government have submitted any major Irrigation schemes for approval and financial assistance by the Centre;

(b) if so, the schemes and when the proposals were submitted; and

(c) whether the schemes have been approved and any financial assistance given?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Tungabhadra High Level Canal Stage II is the only new major irrigation scheme submitted by the Andhra Pradesh Government to the Centre for approval.

(b) This scheme was submitted by Government of Andhra Pradesh in April, 1966.

(c) It was approved by the Planning Commission in January, 1967. No earmarked financial assistance is being given for this scheme. The State Government, are, however, assisted through Miscellaneous Deve-

lopment Loans for financing, among others, irrigation projects included in the Plan.

Flood Control Schemes in Andhra Pradesh

400. Shri K. Suryanarayana: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any decision has been taken regarding the Mitra Committee's report on the flood control schemes such as Kollera lake Budameru, etc. in Andhra Pradesh;

(b) when the work on the said schemes is likely to start; and

(c) the amount likely to be spent on the said schemes and the acreage of land likely to be benefited by controlling floods?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The Government of Andhra Pradesh have recently framed detailed proposals for the first phase of works required to implement the Mitra Committee's recommendations. The first phase envisages improvements to the Upputeru outlet for a discharging capacity of 15,000 cusecs; a flood detention reservoir across the Thammileru; improvements to the drains in the Krishna and Godavari delta system extension of existing Romeru Straight cut; and widening the Biccavolu drain.

(b) The State Government intend to make a start on this first phase during the Fourth Plan and have recently intimated that a provision of Rs. 1.6 crores has been made for this purpose in the State's Fourth Plan.

(c) The State Government estimate that the cost of the first phase would be about Rs. 10.66 crores. They have indicated that this will protect 1,38,136 acres of rice land and 12,284 of land under dry crops from damage by floods and that 10,000 acres of new land can also be brought under irrigation in the Kollera lake bed.